

- (a) whether the National Monitoring Committee (NMC) has called a meeting to discuss the plight of dalits, tribals and farmers of Pydipaka and Ramiahpetta due to denial of due benefits under the Land Acquisition Act, 2013 at Polavaram dam;
- (b) whether any interim relief would be given to help them obtain permanent employment and other benefits;
- (c) whether a team was sent to enquire into their plights and it did not meet the petitioners on these issues; and
- (d) if so, whether Government would send a fresh team to enquire into their plights on this specific issue?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) National Monitoring Committee considered various issues relating to Polavaram project in all its four meetings held so far. In September 2015, in a report furnished by the Ministry of Water Resources, River Development and Ganga Rejuvenation, based on a report received by it from the Government of Andhra Pradesh, it was reported that the provisions of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 and provisions of the Land Acquisition Act, 1894 have been implemented. Polavaram project is under administrative control of Ministry of Water Resources, River Development and Ganga Rejuvenation, which is the appropriate forum for farmers and tribals to represent their grievances.

Achievements of the Ministry

1618. SHRI DEVENDER GOUD T.: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of achievements of the Ministry during the last two years;
- (b) whether a presentation before the Prime Minister has been made about the Ministry's last two years achievements;
- (c) if so, the details thereof;
- (d) where the Ministry has fallen short of its target and where it has excelled;
- (e) the targets set for the coming three years and the roadmap to achieve the same;
- (f) the details of difficulties brought before the Prime Minister and the suggestions made to overcome them; and

(g) the details of core areas the Ministry is going to focus on in the coming three years?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The Department of Rural Development, *inter alia*, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana -National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay - Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awas Yojana -Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, skilling of youths, provision of social assistance and other basic amenities. The details of achievements made during last two years under different programmes are given in the Statement (*See below*).

(b) to (g) In order to review the performance of various programmes including Housing for All, Deendayal Antyodaya Yojana - National Rural Livelihoods Mission and Pradhan Mantri Gram Sadak Yojana, presentations were made by the NITI Aayog before the Hon'ble Prime Minister. In the meeting, *inter alia*, it has been decided to increase the pace of construction of rural houses, strong monitoring and strengthening of Management Information System etc.

During the review of Deendayal Antyodaya Yojana - National Rural Livelihoods Mission, it was noted that there is inadequate data on financial impact and livelihood diversification: skewed and low bank credit linkages; slow federation of village organizations etc. Accordingly, it was suggested to expand livelihood opportunities in each block, promotion of medicinal plants, integrate Aadhaar numbers of NGO promoters in DAY-NRLM database, build database of State-wise trained resource persons, assess economic improvement of Self Help Group members, develop 1-2 bank correspondents per panehayat, compile and share successful business models across State Rural Livelihoods Missions etc.

Key issues discussed about PMGSY include quality monitoring and maintenance, rising cost and completion time of new roads. Suggestions to improve the implementation of PMGSY include Rural Road Maintenance Policy, Community Based Maintenance, training of contractor /engineer, improvement in DPR quality; and new technology to reduce the time required for construction of new roads.

Core areas of focus of the Ministry in the coming three years are 'Housing for All by 2022' by constructing 1 crore houses in the next three years, enhancing the pace

of rural road connectivity by advancing the completion target of PMGSY substantially from March 2022 to March 2019, financial inclusion and promotion of livelihoods under DAY-NRLM and skilling of 6 lakh rural youths in the next three years.

Statement

Details of achievement made during the last two years under various programmes

(a) Physical progress under MGNREGA (in lakhs)

Sl. No.	States	No. of Household provided		Persondays generated	
		2014-15	2015-16	2014-15	2015-16
1	2	3	4	5	6
1.	Andhra Pradesh	32.97	35.95	1555.87	1986.59
2.	Arunachal Pradesh	1.36	1.82	19.05	50.64
3.	Assam	9.67	15.13	210.89	495.10
4.	Bihar	10.36	15.49	352.73	701.55
5.	Chhattisgarh	17.48	21.76	555.79	1014.65
6.	Gujarat	5.13	5.57	181.52	225.51
7.	Haryana	2.18	1.69	61.65	48.48
8.	Himachal Pradesh	4.53	4.23	190.73	177.08
9.	Jammu and Kashmir	3.32	6.53	120.90	316.39
10.	Jharkhand	11.11	11.27	453.28	586.50
11.	Karnataka	10.95	12.37	433.70	599.21
12.	Kerala	13.80	15.06	588.72	741.71
13.	Madhya Pradesh	27.89	27.02	1172.10	1237.72
14.	Maharashtra	11.60	12.75	613.88	763.50
15.	Manipur	4.69	4.74	101.17	75.33
16.	Meghalaya	3.51	3.68	167.35	199.71

1	2	3	4	5	6
17.	Mizoram	1.94	1.94	43.60	132.92
18.	Nagaland	4.05	4.17	89.93	218.76
19.	Odisha	14.68	19.98	534.84	894.53
20.	Punjab	2.89	4.74	64.60	144.19
21.	Rajasthan	36.85	42.21	1685.46	2341.22
22.	Sikkim	0.57	0.65	24.13	43.84
23.	Tamil Nadu	56.58	60.53	2679.65	3686.75
24.	Telangana	24.63	25.51	1047.27	1412.07
25.	Tripura	5.82	5.70	511.76	538.77
26.	Uttar Pradesh	39.16	54.59	1312.72	1830.63
27.	Uttarakhand	4.56	5.45	147.50	224.29
28.	West Bengal	51.20	61.11	1697.08	2865.26
29.	Andaman and Nicobar	0.13	0.06	5.11	1.45
30.	Dadra and Nagar Haveli	NR	0.00	NR	0.00
31.	Daman and Diu	NR	0.00	NR	0.00
32.	Goa	0.07	0.06	1.72	1.07
33.	Lakshadweep	0.00	0.00	0.13	0.03
34.	Puducherry	0.30	0.33	3.78	5.62
TOTAL		413.97	482.10	16628.59	23561.07

(b) State/UT-wise physical progress made under NRLM (in numbers)

Sl. No.	States	2014-15						2015-16					
		Social mobilisation of SHGs		Total Number of SHGs provided		Total Number of SHGs provided		Social mobilisation of SHGs		Total Number of SHGs provided		Total Number of SHGs provided	
		Target	Progress	RF	CIF	Target	Progress	Target	Progress	RF	CIF	Target	Progress
1.	Andhra Pradesh	3000	15354	0	0	0	0	0	11467	0	0	0	0
2.	Assam	8450	10271	7895	16096	1760	3805	11305	13682	15600	13298	9150	8620
3.	Bihar	46200	41245	22400	16689	22400	15914	22551	107695	0	51884	42872	51072
4.	Chhattisgarh	4160	5797	2640	4887	2080	3252	12960	10152	6300	7446	5352	4893
5.	Goa												
6.	Gujarat	19283	4651	4751	2635	3168	1165	9443	26329	4000	5458	3050	1330
7.	Jharkhand	10846	9017	8863	7309	4468	5276	14107	10900	12099	8586	11912	8374
8.	Karnataka	9000	12698	4500	1680	900	957	9000	11611	3333	262	0	3708
9.	Kerala	5300	2140	3700	3029	444	950	0	2954	0	853	0	871
10.	Madhya Pradesh	20000	16527	12000	11010	13000	9857	37500	42650	30000	24071	19000	11879
11.	Maharashtra	18000	16971	5734	8856	2200	2878	48655	17013	24587	10283	4920	2282
12.	Odisha	32910	11205	4740	4842	6636	400	85900	6835	7120	4824	57210	6294
13.	Rajasthan	4080	932	3100	869	1800	221	5496	23249	0	3315	2200	1716

14.	Tamil Nadu	41770	10745	10000	7107	4814	0	5350	10672	7500	4062	7650	2624				
15.	Telengana	2000	12600	0	0	0	0	0	6622	1840	0	0	0	0			
16.	Uttar Pradssh	6980	3741	4187	2003	3512	106	12522	20852	150	8461	0	2577				
17.	West Bengal	30500	3928	26500	4761	1000	0	0	12758	21057	8106	3431	1770				
18.	Haryana	2500	2342	1260	1407	1000	659	1270	1093	730	716	0	268				
19.	Himachal Pradesh	434	785	300	256	150	0	300	630	300	344	150	164				
20.	Jammu and Kashmir	8640	3803	7200	3158	4500	3114	20250	3675	20250	3579	20250	3437				
21.	Punjab	600	572	520	402	250	366	800	1235	890	949	806	338				
22.	Uttarakhand	650	548	200	158	50	0	500	717	340	411	200	245				
23.	Arunachal Pradesh	336	0	202	0	0	0	150	0	0	0	0	0				
24.	Manipur	360	0	360	0	180	0	300	0	0	0	0	0				
25.	Meghalaya	550	134	490	0	490	0	650	618	450	135	165	13				
26.	Mizoram	725	288	135	404	174	0	1117	51	400	39	0	0				
27.	Nagaland	1645	630	429	664	218	0	1700	39	0	414	0	60				
28.	Sikkim	108	0	54	0	54	0	0	0	0	0	0	0				
29.	Tripura	680	152	1130	87	566	0	1040	913	602	620	0	244				
30.	Puducherry						220	0	326	0	500	0					
	TOTAL	279707	187076	133290	98309	75814	48920	303086	344412	157874	158116	188818	112779				

Written Answers to

[1 August, 2016]

Unstarred Questions

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(c) Physical target and Achievement under FMAY (units in Nos.)

	States	2014-15		2015-16	
		Houses targetted	Houses constructed	Houses targetted	Houses constructed
1	2	3	4	5	6
1.	Andhra Pradesh	76330	46722	65976	27491
2.	Arunachal Pradesh	2017	110	1357	1
3.	Assam	183171	99704	123193	68049
4.	Bihar	280255	493874	236271	276204
5.	Chhattisgarh	42889	27274	36158	23696
6.	Goa	586	1093	495	0
7.	Gujarat	34105	65355	28753	40266
8.	Haryana	34771	7196	29314	12924
9.	Himachal Pradesh	4688	1620	2635	3094
10.	Jammu and Kashmir	13484	1736	7579	1979
11.	Jharkhand	49701	30681	41901	25054
12.	Karnataka	94995	104098	80087	155627
13.	Kerala	59060	46448	49792	50858
14.	Madhya Pradesh	115186	45465	97109	8638
15.	Maharashtra	188319	45082	158763	121354
16.	Manipur	4658	1248	3133	96
17.	Meghalaya	8433	10076	5672	822
18.	Mizoram	1293	276	870	378
19.	Nagaland	1480	1114	996	631
20.	Odisha	160610	11474	135403	274658
21.	Punjab	56750	1911	47844	0
22.	Rajasthan	101015	92069	85162	64749
23.	Sikkim	1834	1538	1234	208
24.	Tamil Nadu	53429	28869	45044	26712
25.	Telangana	65160	57437	56748	84242

1	2	3	4	5	6
26.	Tripura	9550	23056	6423	6037
27.	Uttar Pradesh	425299	220739	358551	152162
28.	Uttarakhand	11443	4196	6432	7700
29.	West Bengal	432803	182128	364877	348491
30.	Andaman and Nicobar	867	148	609	0
31.	Dadra and Nagar Haveli	223	0	157	0
32.	Daman and Diu	60	0	43	0
33.	Lakshadweep	22	0	16	0
34.	Puducherry	412	0	549	0
TOTAL		2514898	1652737	2079146	1782121

(d) State-wise number of beneficiaries reported under different schemes of NSAP (in numbers)

Sl. No	States/UTs	2014-15	2015-16
1.	Andhra Pradesh	1206205	986893
2.	Bihar	5251784	5504127
3.	Chhattisgarh	864590	839609
4.	Goa	2201	1648
5.	Gujarat	520371	565000
6.	Haryana	209803	272781
7.	Himachal Pradesh	111804	114744
8.	Jammu and Kashmir	302	150840
9.	Jharkhand	1082697	1225878
10.	Karnataka	1507750	5087348
11.	Kerala	1759514	0
12.	Madhya Pradesh	2045879	2421730
13.	Maharashtra	1272214	1261873
14.	Odisha	2126918	2110709
15.	Punjab	0	134125
16.	Rajasthan	1442070	951419

Sl. No	States/UTs	2014-15	2015-16
17.	Tamil Nadu	2110807	2367195
18.	Telangana	858500	641202
19.	Uttar Pradesh	4192938	4704870
20.	Uttarakhand	274351	283998
21.	West Bengal	2888060	2457080
22.	Arunachal Pradesh	4761	35970
23.	Assam	973692	973675
24.	Manipur	0	71938
25.	Meghalaya	68800	66617
26.	Mizoram	28521	29816
27.	Nagaland	63880	54963
28.	Sikkim	23687	19489
29.	Tripura	193389	5740
30.	Andaman and Nicobar Islands	813	0
31.	Chandigarh	0	5839
32.	Dadra and Nagar Haveli	0	0
33.	Daman and Diu	0	0
34.	NCT Delhi	509611	541164
35.	Lakshadweep	0	0
36.	Pondicherry	28082	75965
TOTAL		31623994	33964245

(e) Physical Achievement under PMGSY

Sl. No.	States	2014-15		2015-16	
		No. of Habitations connected	Length completed (in km)	No. of Habitations connected	Length completed (in km)
1	2	3	4	5	6
1.	Andhra Pradesh	394	595.13	104	849.73
2.	Arunachal Pradesh	1	546.58	31	512.67
3.	Assam	284	869.81	179	477.63

1	2	3	4	5	6
4.	Bihar (RWD)	1728	3414.79	2088	3682.79
5.	Bihar (NEA)	430	217.13	14	47.30
6.	Chhattisgarh	975	2648.14	521	1859.48
7.	Goa	0	0.00	0	0.00
8.	Gujarat	82	1892.16	34	1670.68
9.	Haryana	0	633.39	0	318.99
10.	Himachal Pradesh	85	484.96	37	755.31
11.	Jammu and Kashmir	108	934.66	53	488.11
12.	Jharkhand	769	1750.32	749	1346.24
13.	Karnataka	6	627.68	1	831.23
14.	Kerala	5	345.74	5	363.94
15.	Madhya Pradesh	1278	5180.92	1087	4453.23
16.	Maharashtra	33	499.97	71	892.13
17.	Manipur	32	300.01	33	543.82
18.	Meghalaya	11	44.59	22	193.29
19.	Mizoram	1	48.60	2	136.54
20.	Nagaland	0	215.30	0	129.00
21.	Odisha	1287	3842.68	1065	3779.98
22.	Punjab	31	737.46	0	545.00
23.	Rajasthan	1254	3233.33	798	2420.75
24.	Sikkim	13	120.92	48	344.50
25.	Tamil Nadu	14	1965.28	0	318.38
26.	Telangana	0	0.00	62	514.83
27.	Tripura	78	239.42	57	352.12
28.	Uttar Pradesh	0	2000.34	99	5032.15
29.	Uttarakhand	71	714.62	91	1191.06
30.	West Bengal	1860	2232.88	407	2398.48
GRAND TOTAL		10830	36336.81	7658	36449.36

(f) Candidates trained under DDU-GKY

Sl. No.	States/UTs	2014-15	2015-16
1.	Andaman and Nicobar Islands	0	0
2.	Andhra Pradesh	4846	4013
3.	Arunachal Pradesh	0	0
4.	Assam	1654	5010
5.	Bihar	9547	8248
6.	Chandigarh	0	0
7.	Chhattisgarh	2073	11007
8.	Dadra and Nagar Haveli	0	0
9.	Daman and Diu	0	0
10.	Goa	0	0
11.	Gujarat	7564	9894
12.	Haryana	1291	13409
13.	Himachal Pradesh	0	0
14.	Jammu and Kashmir	15011	18609
15.	Jharkhand	2690	10326
16.	Karnataka	129	12426
17.	Kerala	0	5255
18.	Lakshadweep	0	0
19.	Madhya Pradesh	2943	13883
20.	Maharashtra	0	2091
21.	Manipur	0	0
22.	Meghalaya	0	0
23.	Mizoram	0	0
24.	Nagaland	0	0
25.	NCT Delhi	0	0
26.	Odisha	12342	28959
27.	Puducherry	0	261

Sl. No.	States/ UTs	2014-15	2015-16
28.	Punjab	0	0
29.	Rajasthan	3404	23143
30.	Sikkim	0	304
31.	Tamil Nadu	16985	25054
32.	Telangana	0	3554
33.	Tripura	0	305
34.	Uttar Pradesh	3423	69070
35.	Uttarakhand	0	1588
36.	West Bengal	2218	3983
TOTAL		86,120	270,392

New name and norms for IAY

1619. SHRI C. P. NARAYANAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the norms for allotment and the quota of houses to various States has been changed after renaming of Indira Awaas Yojana (IAY) as Pradhan Mantri Awaas Yojana (PMAY);
- (b) if so, the details of new norms and quota for the States;
- (c) whether the quota for Kerala has been reduced drastically;
- (d) if so, the details thereof; and
- (e) whether it is a fact that the quota in general sector for that State has been completely cancelled and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Yes, Sir, To pursue the objective of 'Housing for All by 2022' as envisioned by the Government, the Union Cabinet approved restructuring of the erstwhile rural housing scheme Indira Awaas Yojana (IAY) into Pradhan Mantri Awaas Yojana -Gramin (PMAY-G) on 23rd March, 2016. The salient features of the scheme are:

- (i) Providing assistance for construction of 1.00 crore houses in rural areas over the period of 3 years from 2016-17 to 2018-19.